

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:220
ANSWERED ON:24.02.2016
Houses on Rent
Tripathi Shri Sharad

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government is aware that the slum-dwellers who have been allotted houses in the cities have rented out these accommodation and are again living in a slums; and

(b) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) & (b): Housing, Slum and colonization are State subjects. The Central Government through its schemes assist State/UT/City Governments in facilitating housing for the urban poor including slum dwellers. No such matter regarding renting out of these accommodation by slum dwellers has been brought to the notice of the Ministry by the State/UT Governments.
